

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1356  
ANSWERED ON:02.03.2006  
INCREASE IN PENSION  
Deora Shri Milind Murli;Singh Shri Chandra Bhushan

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has revised the pension of pre-1.1.1996 retirees of all ranks of personnel below officer ranks in armed forces;
- (b) if so, the details thereof; and
- (c) the expenditure likely to be incurred thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M. M. PALLAM RAJU)

(a) Yes, Sir.

(b) With effect from 1.1.2006, pension of pre-1.1.1996 retirees of all ranks of Personnel below officer rank (PBOR) in Army, Navy and Air Force would be revised with reference to the maximum of post-1.1.1996 pay-scales. In addition, the weightage of Sepoy, Naik and Havildar ranks for past as well as future retirees has been enhanced from 5 years to 10, 8 and 6 years respectively subject to a maximum qualifying service of 30 years. However, if any person is getting a qualifying service of more than 30 years with the existing weightage, he would continue getting that.

(c) The expenditure on this account is likely to be Rs. 460 crores per annum.